

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 566 of 2020

IN THE MATTER OF:

M/s. Shruti Impex

...Appellant

Versus

M/s. N.R. Commercials Pvt. Ltd.

...Respondent

Present: For Appellant :

Mr. Bhanu Gupta, Advocate

O R D E R
(Through Virtual Mode)

22.06.2020 List this appeal before a Bench of which Hon'ble Mr. V.P. Singh, Member (Technical) is not a Member.

Learned counsel for the Appellant prays that the matter to be listed at an early date. Let the appeal be listed before a Bench comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Acting Chairperson and Hon'ble Mr. Alok Srivastava, Member (Technical).

List the matter on **25th June, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/ns/gc/